

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
RAJYA SABHA
UNSTARRED QUESTION NO. 2182
TO BE ANSWERED ON 18.12.2025

PERFORMANCE-LINKED FUNDING MODEL

2182 SHRI AYODHYA RAMI REDDY ALLA:

Will the Minister of CULTURE be pleased to state:

- (a) the manner in which the Ministry would design a performance-linked funding model that ensures long-term sustainability of heritage restoration projects without relying solely on annual budget allocations;
- (b) criteria adopted to prioritised intangible cultural practices for preservation when resources are limited;
- (c) the manner in which the Cultural Heritage Protection Bill would address the legal complexities of repatriating artefacts currently held in foreign museums; and
- (d) in what ways the public-private partnerships would be leveraged to promote Indian arts internationally while safeguarding artistic integrity?

ANSWER

THE MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHWAT)

- (a) There are 3685 Centrally Protected Monuments/Sites under the jurisdiction of Archaeological Survey of India (ASI) across the country. The conservation and restoration including maintenance of these monuments/sites is taken up as per the need of monument/sites and availability of resources as per the National Policy for Conservation. The details of the allocation and expenditure on conservation during the last five years and current financial year on centrally protected monuments and sites in the country is as under:-

(Amount in Crores)

Sr. No.	Financial Year	Allocation	Expenditure
1.	2020-21	260.90	260.83
2.	2021-22	270.00	269.57
3.	2022-23	392.71	391.93
4.	2023-24	443.53	443.53
5	2024-25	313.43	313.04

In addition Adopt a heritage 2.0 and National Conservation Fund provide for Public Private Partnerships in order to raise resources beyond the budget for building amenities and conservation work.

(b) Intangible cultural practices are oral traditions that are preserved and sustained primarily through community and tradition bearers.

Ministry of Culture promotes and preserves these intangible cultural heritage through documentation, training, research, financial assistance, and outreach within the available resources. These measures are aimed at ensuring the continued practice, transmission of India's living cultural traditions for future generations. SOP for accessing funds by Zonal Cultural Centres from CSR and private sponsorships have been issued to ensure additional resources.

(c) No such bill has been introduced in respect of the repatriation of Archaeological Heritage.

(d) Ministry of Culture promotes Indian Art & Culture abroad through Global Engagement Scheme under which Festivals of India are organized in other countries showcasing folk art and other cultural events as exhibitions, dance, music, theatre, food fest, film fest, yoga etc. Also, Grant-in-aid to Indo-Foreign Friendship Cultural Societies is released for organizing programmes and cultural activities for promotion of Indian Art & Culture in other countries.” Public Private Partnerships are encouraged to leverage expertise and resources for participation in global events to promote and showcase India art and artistes.
